

Shri Raj Bahadur: If he wants to know their headquarters, they are in Bombay. I do not know what the hon. Member wants to know.

Mr. Speaker: He probably means the offices being located in different places.

Shri Raj Bahadur: I do not think they are in different places.

Shri S. C. Samants: May I know how the Eastern Shipping Corporation, that is the Scmdia Steam Navigation Company, is working in comparison with our own Western Shipping Corporation run with government management?

Shri Raj Bahadur: If he wants to have a comparison between the Indian Steam Shipping Company and the Eastern Shipping Corporation, in respect of trade or tonnage lifted, I think, both are working in their own fields.

Shri Damani: May I know whether the existing shipping corporations are working satisfactorily? If not, why is the floating of a third corporation being considered?

Shri Raj Bahadur: At present we are not considering the question of bringing into being a third corporation. The corporations are working satisfactorily otherwise.

Shri C. R. Pattabhi Raman: In view of the very large traffic in Madras and the east coast to Rangoon and Singapore, will Government consider the feasibility of having a corporation at Madras or at some other place on the east coast?

Shri Raj Bahadur: At present there is no proposal.

Shri Tangamani: May I know the number of ships now owned by the Eastern Shipping Corporation and the Western Shipping Corporation? How do they compare with the total tonnage which we now possess?

Shri Raj Bahadur: In terms of tonnage, I think, the Eastern Shipping

Corporation has over 50,000 tons GRT and the Western Shipping Corporation has got a tanker which is about 10,000 tons.

श्री बाजपेयी सन् १९५७ में सरकार ने तीन कारपोरेशन स्थापित करने का निर्णय किया था। किन्तु अब सरकार तीसरे कारपोरेशन की आवश्यकता अनुभव नहीं करती। मैं यह जानना चाहता हूँ कि जब तीन कारपोरेशन स्थापित करने का निर्णय किया गया था तो उसका आधार क्या था और क्या आज वह आधार गलत हो गया है?

श्री राज बहादुर जी नहीं, जिस वक्त निर्णय किया गया था उस वक्त भी यही था कि दो या तीन कारपोरेशन, तीन कारपोरेशन निश्चिन्त रूप से नहीं था। आधार यह था कि हम जल्दी से जल्दी अपने शिपिंग टनेज को २५ लाख टन तक पहुँचा दें।

Traffic Administration for Delhi

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*202. { Shri Shree Narayan Das:
Shri Radha Raman:
Shri Ram Krishan Gupta:
Shri Keshava:

Will the Minister of Transport and Communications be pleased to state

(a) whether Government have finalised consideration of the proposal to have a separate traffic administration for Delhi,

(b) if so, the results thereof, and

(c) whether a copy of the draft of the proposal would be laid on the Table?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) There is no such proposal under the consideration of the Delhi Administration.

(b) and (c) Do not arise.

Shri Shree Narayan Das: May I know whether the working of the

present arrangement has been reviewed? If so, have any difficulties been found which can be put an end to by having a separate administration?

Shri Raj Bahadur: Shri T S Khanna, the Engineer of the Road Research Institute has been appointed as Honorary Consultant to advise the Delhi Administration and I think we shall have to wait for some time for the results obtained in the light of the advice he gives the Corporation or the Administration in this behalf

Shri Shree Narayan Das: What is the amount the Delhi Administration has to pay to the Police for the purpose?

Shri Raj Bahadur: I cannot give the separate figures without notice

Shri Radha Raman: In view of the difficulties that are experienced with regard to traffic regulations in Delhi and a general defiance of the traffic rules by the people, may I know whether the present traffic arrangements or transport arrangements are being revised and new methods are being evolved in order to train people and also to have better results?

Shri Raj Bahadur: Of course, the position is reviewed from time to time. Apart from that, sometimes drives are also undertaken to make people conscious of the traffic regulations.

In this connection I may refer to the report recently submitted by the Ad Hoc committee on Road Transport. They have made certain recommendations in regard to the re-organisation of Transport Administration and in that connection, I think, we may again consider this question.

श्री भक्त बर्षन : माननीय मंत्री जी ने बतलाया कि दिल्ली के ट्रेफिक एडमिनिस्ट्रेशन के बारे में नई व्यवस्था करने का कोई विचार नहीं है। मैं जानना चाहता हूँ कि क्या वे वर्तमान व्यवस्था से सतुष्ट हैं ?

श्री राज बहादुर : वास्तव माननीय सदस्य ने मेरा उत्तर पूरा नहीं सुना। मैं ने वह भी निवेदन किया था कि श्री टी० एस० खन्ना जो रोड रिसर्च इंस्टीट्यूट के विशेषज्ञ हैं उनकी नियुक्ति हुई है और वह दिल्ली एडमिनिस्ट्रेशन को इस सम्बन्ध में सलाह देते हैं और भाषा है कि उनकी सलाह से कुछ सुधार होगा।

Exhibition of Films at Railway Stations

*203 **Shri Sanganna:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 1468 on the 5th April, 1958 in respect of the showing of films at railway stations, and state:

(a) whether such facilities have been extended to other Railway Zones, and

(b) if not, the reasons therefor?

The Deputy Minister of Railways (Shri S V. Ramaswamy): (a) Yes

(b) Does not arise

Shri Sanganna. Which are the zones that have been provided for?

Shri S V Ramaswamy: The I and B Ministry has provided us with 7 projectors and they have been distributed. Only the North East Frontier zone has not got it. We have placed orders for it. There is only one for each zone and we have got to carry on on a programmed basis at the various stations. The I & B Ministry also supply documentaries free of cost.

Shri Sanganna: When will this scheme be fully implemented in all the zones?

Shri S V Ramaswamy: As soon as we get the machinery. Now, we are doing it on a programmed basis.

Shri Tyagi: In view of the financial exigencies and in view of the fact that the nation is becoming deeply indebted to foreigners, may I know if Government can give away this little